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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. : CA/93/2017
IN
PETITION NUMBER : TCP/203/2016
NAME OF THE PETITIONER(S) : G. Palanisamy & another
NAME OF THE RESPONDENT(S) : M/s P.M.P. Lungi Private Limited & 8 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
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1.	A.G. Sathyanarayana (for A.K. Mylsamy & Associates)	for petitioners	A. G. Sathyanarayana
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ORDER

Counsel for the Petitioner present and submitted that the settlement is going to be finalized between the parties and prayed for time to file the compromise. At request, time is enlarged. Put up on 24.01.2018 at 10.30 A.M.

— sd —
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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